

(c) the length in kilometres of National Highways to be added in the coming year, *i.e.* by May, 2019?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) to (c) The Ministry keeps on receiving proposals from various State Governments for declaration of State roads as new National Highways (NHs) from time to time. The Ministry considers declaring some State roads as new NHs from time to time based on the requirement of connectivity, *inter-se* priority and availability of funds.

The total length of NHs has been enhanced from about 91,287 km as on 31.03.2014 to about 1,31,326 km at present.

Further, the Ministry has approved In-Principle declaration of about 53,031 km length of State roads as new NHs subject to outcome of their Detailed Project Reports (DPRs); initiatives have also been taken up for preparation of the DPRs.

Road projects in North Eastern States

2832. SHRI BHUBANESWAR KALITA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the details of the project Government aimed at development of new roads in border areas of the country in general and Assam and North Eastern States in particular;

(b) the estimated cost of expenditure incurred for the purpose in North Eastern States during the last three years; and

(c) whether these projects were completed within stipulated time and if not, the reason therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) Ministry has identified for development of 5300 km of Border and international connectivity roads under Bharatmala Pariyojana out of which 1959 km are in North Eastern states including 186 km in Assam. Out of 5300 km, 2000 km have been approved under Bharatmala Pariyojana Phase-I.

(b) and (c) Ministry does not allocate funds project/road-wise. However funds are allocated State-wise. Total expenditure incurred during the last three years in North Eastern states is ₹ 19,542 crore. Completion of projects depends on achievement of pre-

construction activities such as Land Acquisition, Utility Shifting, Forest Clearance etc. which are in the domain of State Governments. However projects are completed in time after completion of pre-construction activities. All the stretches identified under Bharatmala Pariyojana phase-I including Border and international connectivity roads are targeted to be completed by 2021-22.

Release of Central Road Fund for project in Tamil Nadu

2833. SHRI A. VIJAYAKUMAR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the total amount of Central Road Fund released/to be released to Tamil Nadu since 2014;
- (b) if so, amount of funds not provided which caused pendency of projects; and
- (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) to (c) An amount of ₹ 1518.83 crore has been released to Tamil Nadu since 2013-14 as against Central Road Fund (CRF) accrual of ₹ 1613.33 crore during the same period. Funds are released on the basis of Utilisation Certificate furnished by the State Government for works approved under CRF scheme as per CRF Rules.

NH projects in Kerala

2834. SHRI M. P. VEERENDRA KUMAR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government has sanctioned certain National Highways (NHs) and bypasses including ongoing projects in Kerala;
- (b) if so, the details thereof and the State roads declared as NHs during the last three years and current-year; and
- (c) the amount sanctioned for these projects, road-wise?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) to (c) The details of the ongoing /sanctioned development projects in the state of Kerala are given in Statement (*See*